

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : (a) and (b) The works were started in 1960 and are in progress. The immediate approved programme includes construction of 2721 miles of new roads and improvement of 1213 miles of existing roads in this region. The progress of construction of new roads as on 31st March 1966 is as under :—

New roads (Formation cut)	Miles
20' wide roads . . .	977
16' wide roads . . .	195
8' wide roads . . .	32

Improvement is a continuous process. It is not feasible to give linear progress of works.

GRIEVANCES OF CANTONMENT BOARD EMPLOYEES

***336. SHRI ABID ALI :** Will the Minister of DEFENCE be pleased to state whether it is a fact that there is no grievance procedure provided in the amended Rules applicable for Cantonment Board employees and if so, what action is proposed to be taken by Government to ensure quick disposal of the grievances of the employees in the absence of grievance procedure?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : No grievance procedure is provided for in the Cantonment Fund Servants Rules 1937 as amended from time to time. But in the Rules for the recognition of Cantonment Board employees Federation and the local unions/associations of Cantonment Board Employees, there is provision for representation of grievances at four levels namely (i) Cantonment Board (ii) Command (iii) Director Military Lands and Cantonments and (iv) Ministry of Defence. The existing facilities are considered adequate.

REVOLUTIONARY TRAILOKYANATH CHAKRAVARTY IN EAST PAKISTAN JAIL

***344. SHRI J. C. CHATTERJI :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Shri Trailokyanath Chakravarty, known as

"Maharaj", a veteran revolutionary, is in jail in East Pakistan without any trial, as was recently announced by the All India Radio;

(b) if so, whether it is a fact that he is very seriously ill there; and

(c) if the answers to parts (a) and (b) above be in the affirmative, whether the Government of India have approached the Government of Pakistan for his immediate release from jail and proper medical treatment?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Yes, Sir.

(b) According to the information available, Shri Trailokyanath Chakravarty is ailing.

(c) Since Shri Chakravarty is apparently being detained on political grounds, the Government of India have not approached the Pakistan Government, but they hope that the latter will remain mindful of their obligations towards members of their Minority Community as well as of ordinary humanitarian obligations.

CENSORSHIP ON FOREIGN FILMS

***345. RAJA SHANKAR PRATAP SINGH :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are considering any proposal to relax the existing censorship regulation on foreign films; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR) : (a) No, Sir.

(b) Does not arise.

DALAI LAMA'S VISIT TO LEH

***346. SHRI NIREN GHOSH :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the report in the *Blitz* of July 2, 1966 to the effect that the Dalai Lama proposed to visit Leh in Ladakh in mid-August this year; and

(b) if so, whether Government have permitted him to visit Leh?